

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1483

ANSWERED ON:03.12.2012

RESERVATION IN JOBS

Gawali Patil Smt. Bhavana Pundlikrao ;Sukur Shri Jadhav Baliram

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has ensured implementation of the provisions of reservation in jobs for Scheduled Castes (SCs)/Scheduled Tribes (STs) and Other Backward Classes (OBCs) in all Non-Governmental Organisations (NGOs) funded under the purview of his ministry;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has sought the data from all the State Governments in this regard and if so, the details thereof;
- (d) whether the Government proposes to set up a central cell to monitor the compliance of reservation rules by the Non-Governmental Organisations; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

- (a) to (e) The information is being collected and will be laid on the Table of the House.